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Opening up of coal mining to international competition

1220. SHRI M.P. ACHUTHAN:

SHRI ARVIND KUMAR SINGH:

SHRI D. RAJA:

Will the Minister of COAL be pleased to state:

- (a) whether Government has proposed to open coal mining to international competition with a proposal to price domestic output at par with imports;
 - (b) if so, the details thereof; and
 - (c) the reasons and rationale therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (c) As per Section 3(3)(a) (iii) of the Coal Mines Nationalisation Act, 1973, a private company can carry on coal mining operation, for specified end use (captive use) only. However, for augmentation of coal production in the country, few projects of CIL have been identified for operation under Mine Developer cum Operator route, where international as well as domestic operator may take part, where the mining charges will be paid to the bidder duly discovered through bidding process.

Coal production

†1221. SHRI LAL SINH VADODIA: Will the Minister of COAL be pleased to state:

- (a) the coal producing States in the country;
- (b) the types of coal produced in the country; and
- (c) the utility of coal other than power generation by Government?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) The main coal producing States in the country are Andhra Pradesh, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Meghalaya, Odisha, Uttar Pradesh and West Bengal.

- (b) Basically two types of coal are produced in the country: Coking Coal and Non-Coking Coal.
- (c) Apart from the power sector which accounts for a major share of raw coal and offtake, other consuming sectors include Steel, Cement and Sponge Iron, other basic-Metals, Chemicals, Fertilizer, Pulp and Paper, Textiles and Rayon, Bricks and other industries.

[†]Original notice of the question was received in Hindi.